

Pradesh, requesting the Postal Department in Andhra Pradesh to furnish the revenue realised from the sale of envelopes and money-order forms and stating that the sale is liable to sales tax.

(b) The matter was examined in consultation with the Ministry of Law & Justice and the Postmaster General, Andhra Pradesh has been advised suitably to explain to the appropriate authority that the postal department is not legally liable for such tax.

#### **Production of Talcher Super Thermal Power Plant**

4272. SHRI NITYANANDA MISHRA : Will the Minister of ENERGY be pleased to state:

(a) the rate of production of the Talcher

Power Plant in Orissa during the last three years years-wise;

(b) the increase in plant load factor during each of these years;

(c) whether a case of misappropriation of coal in Orissa State Electricity Board controlled plant in Talcher involving a sum of rupees one crore has come to light; and

(d) if so, the details thereof and the steps being taken by Government to remedy the Situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI) : (a) and (b). The requisite information is as under:

	Talcher Thermal Power Station	
	Generation (MU)	PLF(%)
1985-86	1304	31.7
1986-87	1307	31.7
1987-88	1343	32.5

(c) and (d). Information is being collected and will be placed on the Table of the House.

#### **Investment of United Breweries Group in Petrochemical Industries**

4273. SHRI BHATTAM SRIRAMA MURTY: Will the Minister of INDUSTRY be pleased to state:

(a) whether the United Breweries Group has applied for a licence for a project worth Rs. 2500 crores to start a Naphtha Cracker and down stream products unit as part of the Petrochemical Complex proposed to be set up at Vishakhapatnam;

(b) if so, the details of the same and the present stage thereof;

(c) whether Government are aware that the overall investment of the United Breweries in the on-going petrochemical Industries would reach around Rs.500 crores; and

(d) what are the profits earned by the said group of Companies and whether all of these are FERA Companies?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) and (b). Some applications for setting up of the Petrochemical Complex at Visakhapatnam have been received. Final decision on these applications will be taken in due-course based on techno-economic considerations. Details of such applications are not disclosed till a final decision is taken on them.

(c) According to the party the overall